

ITEM NO.802

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 2329/2024

INDRA PRATAP TIWARI

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 03-11-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. P. S. Sudheer, AOR (mentioned by)

For Respondent(s) Mr. Aviral Saxena, AOR

Mr. Rohit K. Singh, AOR

UPON being mentioned the court made the following
O R D E R

List in the 2nd week of January, 2026.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS